

**Dissatisfaction among Senior Officers and Pilots of IA over promotion**

1400. SHRIMATI PRAMILA DAN-DAVATE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there has been serious dissatisfaction among the Senior officials and Pilots of the Indian Airlines over the promotion of some persons rejecting the claim of other seniors;

(b) if so, what are the details; and

(c) list of those promoted since the take over by the new Minister?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

(a) No, Sir.

(b) Does not arise.

(c) Selection process for drawing up a panel for existing and anticipated vacancies in some senior posts has been initiated and is still under-way. Promotions will be made in the normal way after the process is completed.

**Supply of Opium to Government Opium Factory, Ghazipur**

1401. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) how many Districts are supplying Opium to the Government Opium Factory, Ghazipur, with details of the production of each district and acreage permitted for cultivation of Opium in each district;

(b) what is the criteria for issuing licence for the cultivation of Opium; and

(c) what is the quality and grade of Opium produced at Ghazipur?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) The requisite information is being collected and will be laid on the Table of the House.

(b) The main criteria for issuing licences for Poppy cultivation are as follows:—

(i) Licenses are issued in contiguous and compact areas in order to have effective supervision and control over poppy cultivation.

(ii) Licencing Principles are framed with the objective of giving licences only to efficient and honest cultivators.

(c) The opium manufactured in the Ghazipur factory is of about 900 consistence and contains about 10 per cent morphine.

दिल्ली और जबलपुर के बीच दैनिक हवाई सेवा

1402. श्री सुन्दर शर्मा : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली और जबलपुर के बीच कोई नियमित दैनिक हवाई-सेवा नहीं है, जबकि जबलपुर मध्य प्रदेश का एक प्रमुख नगर है और एक ऐसा औद्योगिक और पर्यटन केन्द्र है, जहाँ अनेक महत्वपूर्ण रक्षा संस्थान स्थित हैं;

(ख) क्या बार-बार केन्द्रीय सरकार का ध्यान इस ओर आकर्षित किया गया है; और

(ग) यदि हाँ, तो क्या जबलपुर और दिल्ली के बीच नियमित दैनिक-हवाई-सेवा प्रारम्भ करने का कोई प्रस्ताव सरकार के विचाराधीन है और यदि हाँ, तो दैनिक हवाई-सेवा कब तक शुरू हो जाएगी?

पर्यटन और नागर विमानन तथा धन मंत्री (श्री जे० बी० पटनायक) : (क) और (ख) : जबलपुर के लिए मंगलवार, बृहस्पतिवार तथा शनिवार को भोपाल/जबलपुर/रायपुर (आई०सी-469/470) का परिचालन करने वाली सप्ताह में तीन बार की एच०एस-748 सेवा उपलब्ध है। यह सेवा मंगलवार, बृहस्पतिवार तथा शनिवार को दिल्ली/वालियर/भोपाल (आई०सी-459/460) का परिचालन करने वाली एच०एस-

748 सेवा से तत्काल कनेक्शन प्रदान करती है। अतः, दिल्ली/जबलपुर/दिल्ली के बीच विमान यात्रा की सुविधा सप्ताह में उपर्युक्त तीन दिन उपलब्ध है।

(ग) टर्बो-प्रॉप विमान-बेड़े की मौजूदा तंग स्थिति के रहते हुए दिल्ली तथा जबलपुर के बीच एक दैनिक विमान सेवा प्रदान करने पर विचार करना संभव नहीं है। इसके अलावा, उपर्युक्त सैक्टर पर यातायाग की माग में भी एक दैनिक सेवा का औचित्य सिद्ध नहीं होता।

### **Financial involvement of State Government of Orissa in introducing Crop Insurance**

1403. SHRI CHINTAMANI JENA: Will the Minister of FINANCE be pleased to state:

(a) what is the financial involvement of the State Government in introducing crop insurance, allowances to the unemployed and of declaring the primary school teachers as Government servants as committed by the Orissa State Government in the Governor's Address of 1980, before the dissolution of the State Assembly; and

(b) has the State Government examined the proposal with its financial implication and, if so, what is the extent of financial commitment from State exchequer?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

(a) and (b). The Governor of Orissa, in his address to the Orissa Legislative Assembly on the 11th February, 1980, stated that the State Government was contemplating a scheme for crop insurance to indemnify the farmers against loss of crop due to natural calamities. He also stated that the State Government was considering proposals for declaring the primary school teachers as Government

servants and for grant of unemployment allowance to the deserving unemployed persons. The details and financial implications of these proposals were not spelt out.

### **Development at Jaipur in Cuttack District**

1404. SHRI ANANDI CHARAN DAS: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) is there any proposal for development of 'Biraja Kshetra' and 'Dasaswamedha Pitha' at Jaipur in the district of Cuttack which is a historic place of Hindu pilgrimage and tourist attraction; and

(b) are Government aware that the people coming from all parts of the country and abroad are experiencing much difficulties for want of communication and accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) No, Sir.

(b) As the development of facilities at pilgrim centres visited by domestic tourists would primarily be the responsibility of the State Government, the facilities at these places would need to be provided in the State Sector. The State Government therefore is contemplating to construct a Tourist Bungalow at Jaipur. It is understood that regular bus services are available to Jaipur from different parts of Orissa.

### **Bonds in respect of "National Rural Development" Scheme**

1405. SHRI VIRDHJ CHAND JAIN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Bonds in respect of 7 (seven) years "National Rural Development" Scheme came into force about one year back are yet